

**Setting up of Gas based power plant  
in Faridabad by NTPC**

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1635. SHRI HARVENDRA SINGH  
HANSPAL:

SHRI PRABHAKAR RAO  
KALVALA:

SHRI RAM JETHMALANI:

Will the Minister of ENERGY be  
pleased to state:

(a) whether it is a fact that the  
National Thermal Power Corporation,  
proposes to set up gas based Power  
plants in Faridabad in Haryana to  
meet the growing power demand in  
the northern region;

(b) if so, whether Government pro-  
pose to lay a branch line of the HBJ  
pipeline to the site of the plant to  
meet the fuel requirements of the  
Project;

(c) if so, what are the details there,  
of; and

(d) by when the task is likely to  
be completed and to what extent the  
acute shortage of power in the nor-  
thern region would be met?

THE MINISTER OF STATE IN THE  
DEPARTMENT OF POWER IN THE  
MINISTRY OF ENERGY (SHRI  
KALPNATH RAI): (a) to (d) A  
Feasibility Report for the setting up  
of a gas-based Combined Cycle power  
plant at Faridabad was submitted to  
the Central Electricity Authority  
(CEA) by the National Thermal  
Power Corporation (NTPC) in Jan-  
uary, 1989.- There are no approved  
proposals, at this stage, for, the laying  
of a pipeline to Faridabad.

Details in regard to the implemen-  
tation of the proposed project (800  
MW) would be known after the  
scheme has been appraised by the  
CEA and investment decision has  
been taken in respect of the same.

**Recovery in respect of flucinolone  
Acetonide**

1636. SHRI M. KADHARSHA; Will  
the Minister of INDUSTRY be pleased  
to state:

(a) whether it is a fact that the file  
relating to the recovery into DPEA in  
respect of Flucinolone Acetonide is not  
traceable in the department;

(b) whether his Ministry has taken  
any steps to get the matter investigat-  
ed; and

(c) if so, what are the details there-  
of and if not, what are the reasons  
therefor?

THE MINISTER OF INDUSTRY  
(SHRI J. VENGAL RAO): (a) to (c)  
The papers are being located and fur-  
ther information in this regard will be  
laid on the Table of Rajya Sabha.

**Clearance of Petrochemical Projects of  
Andhra Pradesh**

, 1637. SHRI TALARI MANOHAR;  
Will the Minister of INDUSTRY be  
pleased to refer to the answer to Un-  
starred Question 1456 given in the  
Rajya Sabha on the 8th August, 1987  
and state:

(a) whether any decision has since  
been taken on the proposals to set up  
petrochemical complex in Andhra Pra-  
desh; and

(b) if so, what is the financial outlay  
proposed and by when the unit is like-  
ly to be set up?

THE MINISTER OF INDUSTRY  
(SHRI J. VENGAL RAO): (a) No, Sir.

(b) Does not arise.